

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 05.07.2022 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial), Hon'ble Mr. Barun Mitra, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 423 of 2021	Jaipur Trade Expocentre Pvt. Ltd. Vs. Metro Jet Airways Training Pvt. Ltd.	Sanjana Saddy	Manish Verma Vikrant Arora

### **After the above**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Admission (Fresh Cases)**

2.	Comp. App. (AT) (Ins) No. 715 of 2022	Sukhinder Singh & Anr. Vs. Sumat Kumar Gupta Resolution Professional of International Mega Food Park Ltd. & Ors.	Raktim Gogoi	
3.	Comp. App. (AT) (Ins) No. 716 of 2022	Indian Oil Corporation Ltd. Vs. Manjeet Cotton Pvt. Ltd. & Ors.	Amit Meharia	
4.	Comp. App. (AT) (Ins) No. 717 of 2022	Tradco India Pvt. Ltd. & Anr. Vs. State Bank of India	Vanshika Gupta	
5.	Comp. App. (AT) (Ins) No. 718 of 2022	Bankey Bihari Infrahomes Pvt. Ltd. Vs. Alok Kumar Kuchchal	Babita Jain	
6.	Comp. App. (AT) (Ins) No. 719 of 2022	Shantilal Javerchand Jain Vs. Varsha Corporation Ltd. (Through Its IRP) & Anr.	N P Rajwani	
7.	Comp. App. (AT) (Ins) No. 721 of 2022	Krishan Kumar Basia Vs. State Bank of India	Akhil Shankhwar	

<b>8.</b>	Comp. App. (AT) (Ins) No. 722 of 2022	Ankit Kumar Gupta Vs. State Bank of India	Akhil Shankhwar	
<b>9.</b>	Comp. App. (AT) (Ins) No. 723 of 2022	Punjab National Bank & Ors. Vs. Piyush Colonisers Ltd. Through Resolution Professional Ashish Singh	Asmita Duggal	
<b>10.</b>	Comp. App. (AT) (Ins) No. 724 of 2022	Dinesh Kumar Basia Vs. State Bank of India	Akhil Shankhwar	

**For Admission (After Notice)**

<b>11.</b>	Comp. App. (AT) (Ins) No.464 of 2022	Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr.	Shashwat Anand	Druv Malik Palak Nenwani Mannat Sabharwal
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**